

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 28.6.2016

To,

AGM (EEMG),
Aravali Power Company Private Limited
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Petition No. 266/GT/2014 – Approval of tariff of Indira Gandhi Super Thermal Power Project (1500 MW) of Aravali Power Company Private Limited for the period from 1.4.2014 to 31.3.2019

Ref: Your letter No. 01:CD:901D dated 24.6.2016

With reference to letter dated 24.6.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 8.7.2016. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)